

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 301
CP-148/ND/2021
IA-43/2022

IN THE MATTER OF:

Union of India, Ministry of Corporate Affairs ... Applicant/Petitioner
Through Regional director (Northern
Region)

Versus

Argl Ltd. & Ors.

...

Respondent

Under Section: 224(5)

Order delivered on 16.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

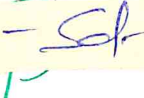
For the Respondent : Ms. Haripriya Padmanabhan, Mr. V. Shyamohan,
Ms. Shivani Viz, Ms. Anshika Bajpai, Advocates

ORDER

List the matter for physical hearing on 19.05.2023.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)